

R.O.C.No.35828-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 66 / 2019

The Government in G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 and G.O.Ms.No.157, Home (Cts.II) Department, dated 23.02.2018 have issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Kadaladi, Ramanathapuram District, in the cadre of Civil Judge.

Tmt. R.Geetha, District Munsif, Mudhukulathur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Kadaladi, Ramanathapuram District, in the aforesaid newly constituted Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 27.04.2019.

Sd./- C.Kumarappan
REGISTRAR GENERAL

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